NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 54

CA 130/2022, CA 2/2022, CA 61/2022, CA 145/2022, CA 146/2022, CA 151/2022, CA 223/2022, CA 224/2022, CA 248/2022, CA 299/2022, MA 328/2019 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 28.07.2022

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For Applicant MA 328	: Adv. Akshita Jain i/b. ezy laws
For Applicant CA 130, 223, 248 & 229	:Adv. Fereshte Sethna a/w Adv. Kuber Dewan a/w Adv. Abhishek Tilak and Adv. Neeharika Agarwal i/b DMD Advocates
For Respondent	: None Present

Section 242(4),241-242 of the Companies Act, 2016

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter **High on Board** on **05.08.2022.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash Srivastava